the Terms of Reference (ToR) of the Committee was to examine the cost concepts for the purpose of fixing Minimum Support Prices and suggest various factors for improvement so as to make more realistic. The report has been submitted and is under consideration of the Government.

Implementation of NHM

- 562. SHRI A. K. SELVARAJ: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the total number of districts covered under the National Horticulture Mission (NHM) across the country;
- (b) whether it is a fact that Government is considering to expand the NHM to noncovered districts as well, if so, the details thereof; and
- (c) whether it is also a fact that Government has received a representation from the Chief Minister of Tamil Nadu in this regard, if so, the action taken by Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) A total of three hundred and eighty four (384) districts under National Horticulture Mission (NHM) are covered in 23 States/UTs. State-wise number of districts covered under NHM is given in the Statement (*See* below).

(b) and (c) No such proposal is under consideration. However, references from Tamil Nadu State Government have been received requesting for inclusion of all districts of the state under NHM.

On this issue consistent view of the department is that while finalizing/identifying districts for inclusion under NHM, a cluster approach for developing potential horticultural crops while ensuring backward and forwarded linkages was adopted. The selection of the district was decided on the comparative advantage of crops based on agro climatic conditions, potential for developing marketing opportunities were taken into consideration. No new districts are being added as this may result in thinning out of already limited resources.

However, there is a provision under NHM scheme for setting up of infrastructure units relating to post harvest management, marketing and other project based activities in non NHM districts, provided there is a clear linkage of the units with the horticulture produce. Apart from this, activities for development of horticulture in non-NHM districts can be carried out under other Government Schemes like Rashtriya Krishi

Vikas Yojana (RKVY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Paramparagat Krishi Vikas Yojana (PKVY) etc.

Above view of the department was conveyed to the State Government.

Statement Details showing State-wise Districts covered under National Horticulture Mission under MIDH.

Sl. No.	Name of States/UTs	No. of Districts
1.	Andaman and Nicobar Islands	Two (2)
2.	Andhra Pradesh	Eleven (11)
3.	Bihar	Twenty Three (23)
4.	Chhattisgarh	Nineteen (19)
5.	Dadra and Nagar Haveli	One (1)
6.	Delhi	One (1)
7.	Goa	Two (2)
8.	Gujarat	Fifteen (15)
9.	Haryana	Eighteen (18)
10.	Jharkhand	Seventeen (17)
11.	Karnataka	Thirty (30)
12.	Kerala	Fourteen (14)
13.	Lakshadweep	One (1)
14.	Maharashtra	Thirty Three (33)
15.	Madhya Pradesh	Thirty Nine (39)
16.	Odisha	Twenty Four (24)
17.	Punjab	Eighteen (18)
18.	Puducherry	Four (4)
19.	Rajasthan	Twenty Four (24)
20.	Tamil Nadu	Twenty (20)
21.	Teleangana	Nine (9)
22.	Uttar Pradesh	Forty Five (45)
23.	West Bengal	Fourteen (14)
	Total	384

Note: Horticulture Mission for North East and Himalayan States (HMNEH): All the districts of North-Eastern and three Himalayan States namely Arunachal Pradesh, Assam, Manipur, Mizoram, Nagaland, Meghalaya, Sikkim, Tripura, Himachal Pradesh, Uttarakhand and Jammu and Kashmir are covered under HMNEH Scheme.